

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 30th of January, 2025

NO.HC.VII-84(Pt.I)/2020/695/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers to attend the "***One-day Skill Enhancement Programme on NDPS Act***" scheduled to be held on **08-02-2025** from **09:30 A.M. to 04:30 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name of the Officers	Designation and Place of Posting
1.	Sri Abhijit Bhattacharyya	District & Sessions Judge, Darrang
2.	Sri Gautam Baruah	District & Sessions Judge, Kamrup
3.	Sri Abubakkar Siddique	District & Sessions Judge, Charaideo
4.	Shri Debasish Bhattacharjee	District & Sessions Judge, Sonitpur
5.	Sri DipakThakuria	District & Sessions Judge, Barpeta
6.	Sri Sanjay Hazarika	District & Sessions Judge, South Salmara, Mankachar
7.	Sri Nogen Senabaya Deuri	District & Sessions Judge, Udalguri
8.	Smti Mallika Dutta	District & Sessions Judge, Nalbari
9.	Smti Nirmali Talukdar	District & Sessions Judge, Kokrajhar
10.	Sri Syed Imdadur Rahman	District & Sessions Judge, Hailakandi
11.	Smti. Moushumi De	District & Sessions Judge, Bongaigaon
12.	Shri Naimuddin Ahmed	District & Sessions Judge, Baksa
13.	Smti Bobita Kshetry	District & Sessions Judge, Biswanath
14.	Sri Romen Baruah	District & Sessions Judge, Morigaon
15.	Shri Chandranshu Chaturvedy	District & Sessions Judge, Chirang
16.	Sri Roushan Lal	District & Sessions Judge, Karbi Anglong
17.	Sri Kaushik Hazarika	District & Sessions Judge, Dhemaji

18.	Smti Mridu Chanda Bordoloi	District & Sessions Judge, Sivasagar
19.	Shri Bablu Sutradhar	District & Sessions Judge, West Karbi Anglong,
20.	Smti Farhana Sultana	Addl. District & Sessions Judge, Bilasipara
21.	Smti Gitali Rabha	Addl. District & Sessions Judge, Karbi Anglong
22.	Shri Yusuf Azaz	Addl. District & Sessions Judge, Barpeta
23.	Sri Anil Kumar Basfor	Addl. District & Sessions Judge, Margherita
24.	Shri Anurag Jintoo Borah	Addl. District & Sessions Judge, No. 1, Nagaon
25.	Sri Syed Burhanur Rahman	Addl. District & Sessions Judge, Dhubri
26.	Sri Sushil Kr. Kabra	Addl. District & Sessions Judge No.1, Kamrup (M)
27.	Shri Bhupen Kr. Nath	Addl. District & Sessions Judge, Abhayapuri
28.	Sri Nishanta Goswami	Addl. District & Sessions Judge No.2, Kamrup (M)
29.	Smti Tripti Ari	Addl. District & Sessions Judge, Sribhumi
30.	Sri Nilkamal Das	Addl. District & Sessions Judge, Nagaon
31.	Sri Mridul Kumar Saikia	Addl. District & Sessions Judge, Dibrugarh
32.	Sri Mukul Chetia	Addl. District & Sessions Judge, Rangia
33.	Smti. Ranjita Agarwalla	Addl. District & Sessions Judge, Jorhat
34.	Shri Abhijeet Kumar Baruah	Addl. District & Sessions Judge, Kamrup
35.	Smti Dimple Boro	Addl. District & Sessions Judge No.5, Kamrup (M)
36.	Smti Mili Hussain	Addl. District & Sessions Judge No. 3, Nagaon
37.	Sri Nur Muhammad Abdullah	Addl. District & Sessions Judge, Golaghat
38.	Sri Abdul Kader	Addl. District & Sessions Judge, Bijni
39.	Dr. Taznara Khan	Addl. District & Sessions Judge, Lakhimpur
40.	Sri Nuruddin Ahmed	Addl. District & Sessions Judge, Cachar
41.	Sri Bankim Sarma	Addl. District & Sessions Judge, Cachar
42.	Dr. Partha Sarathi Bhattacharjee	Addl. District & Sessions Judge, FTC, Hojai
43.	Sri Nur Jamal Haque	Addl. District & Sessions Judge, Tinsukia

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

The nominated Judicial Officers are directed to report at the venue on **08-02-2025 at 09:15 A.M.**, for the aforesaid training programme.

By Order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo NO.HC.VII-84(Pt.I)/2020/696/A

Dated: 30-01-2025

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Kokrajhar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / Sribhumi / South Salmara-Mankachar / West Karbi-Anglong.

(He/ She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly).

6. The nominated Judicial Officers concerned:
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **04-02-2025** to enable the Academy to arrange for accommodation.

Name & Designation	Date of arrival	Accommodation required (Yes/No)	Mobile Number (Whatsapp)

- b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.
- c. The nominated officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

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REGISTRAR (JUDICIAL)